

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/9041/A

From :- Smti. Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the 10th September, 2024.

Sub:- **Commuted leave.**

Ref:- Your letter No.DSJ(M)/2024/1783 Dated 03.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **four days of commuted leave from 06.09.2024 to 09.09.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 06.09.2024 to the evening of 09.09.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the Sub Divisional Judicial Magistrate, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/9042 - 9044 /A, dated , 10-09-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Chief Judicial Magistrate, Majuli.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]